Shri Dipen Ghcsh] We are in the 1 hick of the business. We can raise a point of order. (Interruption)

SHRI YASHWANT SINHA (Bihar) Madam, I am on a point of order. My point of order is not connected with this. (Interruption)...

THE DEPUTY CHAIRMAN: It is connected with what?

SHRI YASHWANT SINHA: It is conneted with what has happened in the House just now.

THE DEPUTY CHAPMAN:

SHRI YASHWANT SINHA: Why not?

THE DEPUTY CHAIRMAN: I said, that mailer is closed now. We are no' going 10 discuss ii any more. I am taking up the Small Industries Development Bank of India Bill, 1989. (Interruptions)...

SHRI YASHWANT SINHA: I have 10 raise a point of order. (Interruptions).

SHRIMAT1 BIJOYA CHAKRA-VARTY (Assam): Madam, ii is a very serious matter. The State Government is going to be destabilised... (Interruption).

THE DEPUTY CHAIRMAN :
होम मिनिस्टर ने स्पष्टाकरण श्रापक कहने
पर दे दिया । अगर श्राप कोई नया
लाए हैं ... (व्यवधान) ... ठीक है
वह श्राकर जब दे देंगे ।

is not here. He cannot answer your question immediately. The matter is well taken. The Minister of Parliamentary Affairs will inform. (Interruptions)...,

DR. NAGEN SA1KIA (Assam) 'Madam, I have a point... (Interruption)... The Minister not only denied the facts but he also criticised the press. He said, thai the press is coming up with fabricaled news. 'But this leiler has proved that the charges that we made are irue. Every charge is true. Therefore, 1 he matter should be taken seriously. (Interruptions).

श्रोरमध्यद्येश तिह (बिहर): उपस्थापति महोदय, मैं यह निवेदन करन चहत हू...

उपसभापति : ऋष जो कुछ भी कह रहे है ग्रव न राधणस्य मी जी चैंबर पर वैठीं उन्हें परेश न मत की जिए :

श्री र म अवधेश सिंह : यह हमको परेश न करते हैं .

[THE VICE-CHAIRMAN SHRI V. NARAYANASAMY in the Chid.]

उपसभाध्यक्ष महोदय मेंने समापति महोदय को सूचित कर दिया है कि बिह र में*

SHRI YASHWANT SINHA: Sir, I am on a point of order. (Interruption).

SMALL INDUSTRIES DEVE-LOPMENT BANK OF INDIA BILL, 1989—(Contd.)

PROF. CHANDRESH P. THAKUR (Bihar): Mr. Vice-Chairman, Sir, 1 rise to Support the Small Industries Development Bank Bank of India Bill, 1989. (Interruptions*).

SHRI RAM AWADHESH SINGH (Bihar) :*

*Not recorded.

[11 AUG. 1989] 1989—discussion not cone Id.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : Whatever Mr. Ram Awadhesh Singh is speaking should not go on record. I have not given him the permission. {Interruptions}

SHRI KAMAL MORARKA (Rajasthan): For ihe last one tour, thry have been holding the House to ransom. (Interruptions)...

SHRI YASHWANT (Bihar): Mr. Vice-Chair man, Sir, have you expunged what they have said? (Interruptions)....

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): You cannot raise it now. If you speak without my permission, it will not go on record. (Interruptions)....

Mr. Sinha, you know the rules and regulations. (Interruptions)..

SHRI KAMAL MORARKA : Sir, kindly rule i hat whoever has spoken without the permission of the Chair, his remarks will be expunged. For the last one hour, the house has witnessed people speaking out of turn...(*Interruptions*)...

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : Prof. C.P. Thakur. (Interruption's).

श्री सुरेन्द्रजीत सिंह ग्रहलुवालिया (बिह र) : यहां ग्रसम्य मत हों (व्यवधान) सभ्यता की बात करो (ब्यवधान) यह पालियामेंट है ... (व्यवधान)

SHRI KAMAL MORARKA : There cannot be different rules for different people. There is only one set of rules. You cannot have different rules foi that side and this side.

श्री यशवंत सिन्हा : इसको रिकार्ड पूर जाने से कोई नहीं रोक सकता (अववधात) इसको ध्ववधान कोई रिकाई पर जाने रोक सकता है। (व्यवदान)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : Prof. Thai kur, you please speak. (Inter-ruptions). All of you, please take your seats. I am on my legs. Please take your seats. You can raise whatever point you want to raise afier ge'iing permission from the Chairman. Prefussor, please proceed.

SHRI YASHWANT SINHA? Mr. Vice-Chairman, we have to raise that point now and we have to take the ruling now.

VICE - CHAIRMAN (SHRI V. NARAYANASAMY): I have noted the point you have raised. I will convey it to the Chairman.

SHRI YASHWANT SINHA; We want your ruling now because you say what he is speaking will not go on record. If what Mr. Ratnakar Pandey and Mr. Ahluwalia have said goes on record, then what Mr. Ram Awadhesh Singh is saying must also go no record. How can you prevent that? Under what rule can you prevent (Interruptions).

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : Sinhaji, I am replying to your point. At the time when the issue was raised, you have not raised that point of order. Now he is raising that issue. (Interruptions).

SHRI KAMAL MORARKA i Madam Deputy Chairman was not in a mood to listen to us. (Interruptions).

THE VICE-CHAIRMAN SHRI V. NARAYANASAMY) ■ Now I am telling you, you get permissi a from **the** Chairman. (Interruptions)

SHRI RAM **AWADHESH SINGH:***

Not recorded.

THE VICE-CHAIRMAN (SHRI

V. NARAYANASAMY) : Anything spoken when I am sitting here, without my permission, will not go on record. Prof. Thakur.

PROF. CHANDRESHP. KUR : Mr. Vice-Cnairman, Sir, you have allowed me.. (Interrup-It is unfortunate that the tions). is not.. Opposition ruptions). Here is a historic occassion when a new finance Bill has been introduced to create the Small Industries Bank of India for the benefit of small.. (Interruptions) and the small farm secion. is adopting. .(Interrupopposition tions).. .attitude in. (Interruptions). This in. this regard. creation of •noise is calculated to create obstructions in passing this Bill so that the small farm may remain handicapp;d with regard to (Interrup-tions)... their growth will be cbstruced. It is a problem. (Interruptions). . 1 should like to go on record that if the Opposition is interested in the growth of the industrial sec:or through the channels of promotion of small farms, it should cooperate and make its views on this particular Bill in a constructive Mr. Vice-Chairman, small is beautiful and this applies to the industrial sector as well. Within the industrial sector, the small secor has been doing.. (Interrupt ions).

THE VICE-CHAIRMAN SHRI NARAYANASAMY): P ease wat.

SHRI KAMAL MORARKA:

He cannot cotinure. his spech. You have to give t is farcical. your ruling on the point of order. 1.00 P.M.

VICE-CHAIRMAN (SHRI V. NARAYANASAMY : One minute. When the issue was raised by Mr. Ratnakar Pandey and some other Members, when they spoke, the Deputy Chairman was in the Chair. I will convey the poinds which were raised now and the Chairman will take a decision on them.

1989—discussion not *concld*. SHRI RAM AWADHES^H SINGH: This is not a ruling.

भी रःम अवधेश सिंह (उत्तर प्रदेश)ः उस समय सवाल खडा करना च हिए या, बीच में फिर इनको खड़ा करने का अधिकार नहीं है ।

SHRI PAWAN **KUMAR** BANSAL (Punjab): Even if there was no specific permission, everything cannot, be now taken off from the record. A ruling now and prospecive in nature doss not held for anything that has taken place earlier. .(Interruptions)

SHRI KAMAL MORARKA 5 Mr. Bansal is creating a new rule. I think you have to bring a 66th amendment to incorporate his rule. One rule for a ruling party member and a different rule for Opposition party Members.

SHRI RAM AWADHESH SINGH: (Interruptions)

PROF. CHANDRESH THAKUR:..(Interruptions).. terms of total outstanding small farmers account for 15 per cent .. (Interruption)

VICE-CHAIRMAN THE (SHRI V. NARAYANASAMY): Mr. Ram Awadesh Singh, I have not allowed you. You cannot raise it .. ' (Interruptions)

PROF. CHANDRESH P. THAKUR: It will be a welcome thing to know that Government has initiated measures, .(interruptions)

श्री शतीम ब्रह्मद सिट्टीकी (दिल्ली): ब्राज फ्राइडे है . . . (व्यवधान) द्याज जुम्मे का दिन है हाउस को एडजर्न करनाः च हिए । नेमांज का टाइम है इसलिए नमां के के लिए छुट्टी देनी च हिए ।

SHRI YASHWANT SINHA: Mr. Vice-Chirman, you are a continuous institution. It makes no difference who sits in the Chaife

(1985) A A CAR (1985)

Whoever sits in the Chair has to lake into account everything that has happened. So you have to give a ruling. You cannot say that somebody else was sitting in the Chair and therefore you will convey to him or her... (Interruptions)

PROF. CHANDRESH Ρ. THAKUR :.. (Interruptions)

THE MINISTER OF STATE IN THE DEPARTMENT ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): I cannot hear anything in this noise {Interruptions}

SHRI PA WAN KUMAR BAN-SAL: Any pet sen who it sitting in the Chair has to take the decision. .(Interruptions)

PROF. CHANDRESH THAKUR:.. (interruptions).. Programmes cannot suffice so far as the needs of the job-seekers are .(interruptions)..Growth concerned be rate must accelerated... (Interruptions)

VICE-CHAIRMAN THE (SHRI V. NARAYANASAMY): 1 think you can continue afterwards. . . (Interruptions). ..

PROF. CHANDRESH P. THAKUR: Sir, I will finish just now...(Interruptions)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): I think you can continue in the afternoon...(Interruptions)

SHRI PAWAN **KUMAR** BANSAL: Sir, he should be allowed to continue now because he is making a very good speech.. . {Interruptions}

■ SHRI KAMAL MORARKA? What speech? We could not hear anything at all. .(Interruptions).. We have got great respect for Mr. Thakur...(Interruptions)

1989—discussion *not* concld. THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): I think we can adjourn now. The Heuse stands adjourned till 2-30 P.M. today.

Bank of India Bill,

The House then adjourned for lunch at six minutes past one of the clock.

The House reassembled 'after at thirty-three lunch Mures past two of the deck, The Vice-Chairman (Shri V. Narayanasamy) in the Chair.

ANNOUNCEMENT REGARDING STATEMENT BY MINISTER

VICE-CHAIRMAN (SHRI V. NARAYANASAMY): There is an announcement. I have inform* Members that Mr. Rajesh Pilot, Minister of State of the Ministry of Surface Transport will make a statement at 5 o'clock today in connection with the removal of difficulies facing the implementation of the Motor Vehicles Act, 1988, and the Motor Vehicles Rules, 1989.

New, we shall take up furl her discussion en tie Private Members' Reschricn by Shri P. N. Sukul. Mr. P.K. Kunjachen.

(Interruptions)

THE VICE-CHAIRMAN (SHRI , V. NARAYANASAMY): Nothing should go on record.

SHRI RAM AWADESH SINGH**

(Interruptions)

VICE - CHAIRMAN THE (SHRI V. NARAYANA SAWY): Yeu take take, yeur your seat. Kirdly seat. This is Private business. Members' Kirdly do not interfere. Kindly take yeur seat.

SHRI RAM **AWADESH** SINGH: **

**Not recorded ~